

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)

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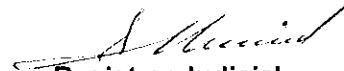
No:- 217/RJS **ORDER**

Dated:- 12-06-2019

In the interest of administration and smooth functioning of Court work Shri Azad Ahmad Wani, Additional Registrar (Adm.) High Court of J&K, Srinagar is relieved from Cause List Generation Section as In-charge w.e.f 27.05.2019, as weekly Cause List from now onwards will be Auto Generated.

Further, Shri Azad Ahmad Wani, Additional Registrar (Adm.) is assigned job to supervise functioning of below mentioned Sections pertaining to Srinagar Wing of Hon'ble High Court of J&K.

1. Administration
2. Counter Section.
3. Estates Section.
4. Statistical Section
5. Urgency Memo's.
6. Library
7. Stationery
8. Convey orders in absence of Joint Registrar(Adm.)

  
Registrar Judicial

No:- 17071-75

Dated: 12-06-2019

Copy to:-

1. Registrar General, High Court of J&K, Sriagar for information.
2. Pr. Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar
3. All Secretaries attached with Hon'ble Judges at Srinagar Wing of Hon'ble High Court of J&K.
- ✓ 4. In-charge, NIC, High Court of J&K, Srinagar

.....for information

5. Mr. Azad Ahmad Wani, Additional Registrar (Adm.), High Court of J&K, Srinagar.

.....for information and compliance

  
Registrar Judicial